GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 414 TO BE ANSWERED ON 25.02.2016

STATUS OF RURAL DEVELOPMENT PROJECTS

414. SHRI P. KUMAR: SHRI ALOK SANJAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of pending rural development projects, State/UT-wise;
- (b) whether the Government proposes to convene State-level meeting of District Magistrates and others connected with the projects for immediate implementation, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the rural development schemes being implemented across the country to ameliorate the living conditions of the landless farmers and labourers, State/ UT-wise including Madhya Pradesh;
- (d) whether the Government has conducted any review of the said schemes; and
- (e) if so, the details and the outcome thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): Ministry of Rural Development is implementing through State Governments/UT Administrations major rural development programmes like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY). The National Social Assistance Programme (NSAP) is also being implemented for providing social security. While the MGNREGA is a demand driven programme, the other programmes like IAY, NRLM and PMGSY are allocation based programmes. Under the sub components of NRLM such as Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Mahila Kisan Sashaktikaran Pariyojana (MKSP), Startup Village Entrepreneurship Programme (SVEP) the proposals are received from the States and approved by the Empowered Committee which is a continuous process.
- (b): There is no proposal to convene the State level meeting of District Magistrates and others. The State Governments ensure the implementation of rural development programmes through the administrative arrangement as prescribed in the programme specific guidelines.
- (c): All the major rural development programmes mentioned above are implemented in all the States including Madhya Pradesh to improve the living conditions of the rural poor including landless farmers and labourers directly or indirectly.
- (d) and (e): The Ministry regularly convenes Performance Review Committee meeting with State Governments. The implementation of rural development programmesis monitored through a comprehensive and multi- tool monitoring mechanism. Appropriate objectively verifiable performance indicators for outcomes have been developed for each of the rural development programmes.